

ITEM NO.114

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1879/2013

SUBHASH SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

WITH Cr1.A. No. 1880/2013

Date : 29-08-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. S S Kulshrestha, Sr. Adv.
Mr. Naresh Kumar, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 21st November, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER